

1-4-99

Rest. No. 476/99
in
O.A. 1403/93

Hon'ble Mr. S.Dayal, A.M.
Hon'ble Mr. S.L.Jain, J.M.

None for the parties. Learned counsel for the applicant has filed M.A.No.476/99 for recall of the order dated 4-1-99 dismissing the application for default. Order dated 4-1-99 showed that it has not been for dismissal of the O.A. in default, but it was passed after considering the merits of the O.A. and it is for dismissal of merits. Hence this application for recall of the order is misconceived and is dismissed.

J.M.

A.M.

satya/